

To.No. 12 /2020

Office of the
Civil Judge & JMFC,
Nelamangala, Date: 30/12/2020.

To,
The Hon'ble Prl. District and Sessions Judge,
Bengaluru Rural District,
Bengaluru

Respected Sir,

Sub: Submission of identified cases as Commercial Disputes on
the file of this court.

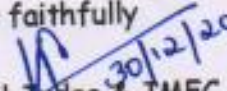
Ref: Your office Letter T.No.ADM/142/2018,
dt: 11/12/2020.

With reference to the above subject, I am submitting herewith the identified
cases as Commercial Disputes on the file of Prl. Civil Judge & JMFC Court,
Nelamangala, as per list mentioned below.

Sl.No.	Case Number	Sl.No.	Case Number
1.	O.S.No.377/2013	16	O.S.No.317/2018
2.	O.S.No.1/2016	17	O.S.No.373/2018
3.	O.S.No.41/2016	18	O.S.No.375/2018
4.	O.S.No.363/2016	19	O.S.No.377/2018
5.	O.S.No.399/2017	20	O.S.No.379/2018
6.	O.S.No.253/2015	21	O.S.No.381/2018
7.	O.S.No.169/2016	22	O.S.No.383/2018
8.	O.S.No.399/2014	23	O.S.No.433/2018
9.	O.S.No.353/2015	24	O.S.No.1/2019
10	O.S.No.17/2016	25	O.S.No.81/2019
11	O.S.No.93/2018	26	O.S.No.83/2019
12	O.S.No.97/2018	27	O.S.No.117/2019
13	O.S.No.203/2018	28	O.S.No.129/2019
14	O.S.No.207/2018	29	O.S.No.131/2019
15	O.S.No.253/2018	30	O.S.No.511/2019

The receipt of the same may please be acknowledged.

Yours faithfully


Prl. Civil Judge & JMFC,
Nelamangala.

*Red (20) files
8/1/2021*

To No. 42 /2021	37	Office of the
	38	I Addl. Civil Judge & JMFC
	39	Nelamangala, Dt 07-01-2021
To	40	
	41	
The Hon'ble Pri. District & Sessions Judge,	42	
Bengaluru Rural District,	43	
Bengaluru	44	
Respected Sir,	45	

Sub: Submission of identified cases as Commercial Disputes on the file of this court

Ref: Your office letter To. _____ No.ADM/142/2018, dated 11-12-2020

With reference to the above subject, I am submitting herewith the identified cases as Commercial Disputes on the file of I Addl. Civil Judge and JMFC, Nelamangala as per list mentioned below:

Sl.No.	Case Number	Sl.No.	Case Number
1	O.S.278/2012	24	O.S.186/2019
2	O.S.472/2012	25	O.S.216/2019
3	O.S.350/2013	26	O.S.219/2019
4	O.S.380/2014	27	O.S.240/2019
5	O.S.14/2015	28	O.S.244/2019
6	O.S.110/2015	29	O.s.256/2019
7	O.S.274/2015	30	O.S.273/2019
8	O.S.336/2017	31	O.S.274/2019
9	O.S.92/2018	32	O.S.275/2019
10	O.S.94/2018	33	O.S.284/2019
11	O.S.144/2018	34	O.S.285/2019
12	O.S.204/2018	35	O.S.350/2019
13	O.S.206/2018	36	O.S.406/2019

14	O.S.318/2018	37	O.S.407/2019
15	O.S.438/2018	38	O.S.408/2019
16	O.S.474/2018	39	O.S.409/2019
17	O.S.494/2018	40	O.S.410/2019
18	O.S.498/2018	41	O.S.412/2019
19	O.S.508/2019	42	O.S.414/2019
20	O.S.108/2019	43	O.S.447/2019
21	O.S.110/2019	44	O.S.547/2019
22	O.S.152/2019	45	O.S.551/2019
23	O.S.170/2019		

The receipt of the same may pleased be acknowledged.

Yours faithfully,

Chinmayee R.H.
(Chinmayee.R.H)

I Addl. Civil Judge & JMFC
Nelamangala

Sl.No.	Case Number	Sl.No.	Case Number
1	O.S.278/2012	24	O.S.188/2019
2	O.S.472/2012	25	O.S.216/2019
3	O.S.380/2013	26	O.S.218/2019
4	O.S.380/2014	27	O.S.240/2019
5	O.S.14/2015	28	O.S.244/2019
6	O.S.110/2015	29	O.S.258/2019
7	O.S.274/2015	30	O.S.273/2019
8	O.S.338/2017	31	O.S.274/2019
9	O.S.82/2018	32	O.S.278/2019
10	O.S.94/2018	33	O.S.284/2019
11	O.S.144/2018	34	O.S.282/2019
12	O.S.204/2018	35	O.S.320/2019
13	O.S.208/2018	36	O.S.408/2019

To.No. 14 /2020

Office of the
Civil Judge & JMFC,
Nelamangala, Date: 30/12/2020.

To,
The Hon'ble Prl. District and Sessions Judge,
Bengaluru Rural District,
Bengaluru

Respected Sir,

Sub: Submission of identified cases as Commercial
Disputes on the file of this court.

Ref: Your office Letter T..No.ADM/142/2018,
dt: 11/12/2020.

With reference to the above subject, I am submitting herewith the
identified cases as Commercial Disputes on the file of II Addl. Civil Judge &
JMFC Court, Nelamangala, as per list mentioned below.

Sl.No.	Case Number	Sl.No.	Case Number
1.	O.S.No.367/2009 ✓	9	O.S.No.335/2018 ✓
2.	O.S.No.107/2017 ✓	10	O.S.No.409/2018 ✓
3.	O.S.No.319/2017 ✓	11	O.S.No.151/2019 ✓
4.	O.S.No.361/2017 ✓	12	O.S.No.218/2019 ✓
5.	O.S.No.457/2017 ✓	13	O.S.No.255/2019 ✓
6.	O.S.No.121/2018 ✓	14	O.S.No.427/2019 ✓
7.	O.S.No.127/2018 ✓	15	O.S.No.435/2019 ✓
8.	O.S.No.274/2018 ✓		

The receipt of the same may please be acknowledged.

Yours faithfully

[Signature]
II Addl. Civil Judge & JMFC,
Nelamangala.

[Handwritten in red: 15 files 8/1/2021]

LIST OF CASES TRANSFERRED TO COMMERCIAL COURT(X Addl. District & Sessions Court)

Sl.No	Court name	Old caseno	New caseno
1	Prl Civil Judge and JMFC,Nelamangala	O.S/97/2018	COMM.O.S/308/2021
2	Prl Civil Judge and JMFC,Nelamangala	O.S/93/2018	COMM.O.S/310/2021
3	Prl Civil Judge and JMFC,Nelamangala	O.S/207/2018	COMM.O.S/311/2021
4	Prl Civil Judge and JMFC,Nelamangala	O.S/203/2018	COMM.O.S/312/2021
5	Prl Civil Judge and JMFC,Nelamangala	O.S/253/2015	COMM.O.S/314/2021
6	Prl Civil Judge and JMFC,Nelamangala	O.S/169/2016	COMM.O.S/315/2021
7	Prl Civil Judge and JMFC,Nelamangala	O.S/1/2019	COMM.O.S/317/2021
8	Prl Civil Judge and JMFC,Nelamangala	O.S/353/2015	COMM.O.S/319/2021
9	Prl Civil Judge and JMFC,Nelamangala	O.S/373/2018	COMM.O.S/320/2021
10	Prl Civil Judge and JMFC,Nelamangala	O.S/375/2018	COMM.O.S/321/2021
11	Prl Civil Judge and JMFC,Nelamangala	O.S/377/2018	COMM.O.S/322/2021
12	Prl Civil Judge and JMFC,Nelamangala	O.S/379/2018	COMM.O.S/323/2021
13	Prl Civil Judge and JMFC,Nelamangala	O.S/381/2018	COMM.O.S/324/2021
14	Prl Civil Judge and JMFC,Nelamangala	O.S/383/2018	COMM.O.S/326/2021
15	Prl Civil Judge and JMFC,Nelamangala	O.S/83/2019	COMM.O.S/328/2021
16	Prl Civil Judge and JMFC,Nelamangala	O.S/131/2019	COMM.O.S/329/2021
17	Prl Civil Judge and JMFC,Nelamangala	O.S/129/2019	COMM.O.S/331/2021
18	Prl Civil Judge and JMFC,Nelamangala	O.S/511/2019	COMM.O.S/332/2021
19	Prl Civil Judge and JMFC,Nelamangala	O.S/253/2018	COMM.O.S/334/2021
20	Prl Civil Judge and JMFC,Nelamangala	O.S/117/2019	COMM.O.S/335/2021
21	Prl Civil Judge and JMFC,Nelamangala	O.S/317/2018	COMM.O.S/336/2021
22	Prl Civil Judge and JMFC,Nelamangala	O.S/81/2019	COMM.O.S/338/2021
23	Prl Civil Judge and JMFC,Nelamangala	O.S/363/2016	COMM.O.S/297/2021
24	Prl Civil Judge and JMFC,Nelamangala	O.S/41/2016	COMM.O.S/298/2021
25	Prl Civil Judge and JMFC,Nelamangala	O.S/1/2016	COMM.O.S/300/2021
26	Prl Civil Judge and JMFC,Nelamangala	O.S/377/2013	COMM.O.S/302/2021
27	Prl Civil Judge and JMFC,Nelamangala	O.S/399/2014	COMM.O.S/304/2021
28	Prl Civil Judge and JMFC,Nelamangala	O.S/433/2018	COMM.O.S/296/2021
29	Prl Civil Judge and JMFC,Nelamangala	O.S/17/2016	COMM.O.S/305/2021
30	Prl Civil Judge and JMFC,Nelamangala	O.S/399/2017	COMM.O.S/307/2021
1	I addl Civil Judge and JMFC,Nelamangala	O.S/274/2019	COMM.O.S/393/2021
2	I addl Civil Judge and JMFC,Nelamangala	O.S/273/2019	COMM.O.S/395/2021
3	I addl Civil Judge and JMFC,Nelamangala	O.S/256/2019	COMM.O.S/396/2021
4	I addl Civil Judge and JMFC,Nelamangala	O.S/336/2017	COMM.O.S/397/2021
5	I addl Civil Judge and JMFC,Nelamangala	O.S/92/2018	COMM.O.S/399/2021
6	I addl Civil Judge and JMFC,Nelamangala	O.S/94/2018	COMM.O.S/402/2021
7	I addl Civil Judge and JMFC,Nelamangala	O.S/144/2018	COMM.O.S/403/2021
8	I addl Civil Judge and JMFC,Nelamangala	O.S/508/2018	COMM.O.S/475/2021
9	I addl Civil Judge and JMFC,Nelamangala	O.S/14/2015	COMM.O.S/357/2021

10	I addl Civil Judge and JMFC,Nelamangala	O.S/380/2014	COMM.O.S/360/2021
11	I addl Civil Judge and JMFC,Nelamangala	O.S/350/2013	COMM.O.S/363/2021
12	I addl Civil Judge and JMFC,Nelamangala	O.S/472/2012	COMM.O.S/365/2021
13	I addl Civil Judge and JMFC,Nelamangala	O.S/278/2012	COMM.O.S/367/2021
14	I addl Civil Judge and JMFC,Nelamangala	O.S/274/2015	COMM.O.S/368/2021
15	I addl Civil Judge and JMFC,Nelamangala	O.S/110/2015	COMM.O.S/369/2021
16	I addl Civil Judge and JMFC,Nelamangala	O.S/551/2019	COMM.O.S/370/2021
17	I addl Civil Judge and JMFC,Nelamangala	O.S/547/2019	COMM.O.S/371/2021
18	I addl Civil Judge and JMFC,Nelamangala	O.S/447/2019	COMM.O.S/373/2021
19	I addl Civil Judge and JMFC,Nelamangala	O.S/414/2019	COMM.O.S/374/2021
20	I addl Civil Judge and JMFC,Nelamangala	O.S/412/2019	COMM.O.S/375/2021
21	I addl Civil Judge and JMFC,Nelamangala	O.S/410/2019	COMM.O.S/376/2021
22	I addl Civil Judge and JMFC,Nelamangala	O.S/409/2019	COMM.O.S/377/2021
23	I addl Civil Judge and JMFC,Nelamangala	O.S/408/2019	COMM.O.S/378/2021
24	I addl Civil Judge and JMFC,Nelamangala	O.S/244/2019	COMM.O.S/379/2021
25	I addl Civil Judge and JMFC,Nelamangala	O.S/407/2019	COMM.O.S/380/2021
26	I addl Civil Judge and JMFC,Nelamangala	O.S/240/2019	COMM.O.S/381/2021
27	I addl Civil Judge and JMFC,Nelamangala	O.S/219/2019	COMM.O.S/382/2021
28	I addl Civil Judge and JMFC,Nelamangala	O.S/406/2019	COMM.O.S/383/2021
29	I addl Civil Judge and JMFC,Nelamangala	O.S/216/2019	COMM.O.S/384/2021
30	I addl Civil Judge and JMFC,Nelamangala	O.S/186/2019	COMM.O.S/385/2021
31	I addl Civil Judge and JMFC,Nelamangala	O.S/350/2019	COMM.O.S/386/2021
32	I addl Civil Judge and JMFC,Nelamangala	O.S/110/2019	COMM.O.S/387/2021
33	I addl Civil Judge and JMFC,Nelamangala	O.S/285/2019	COMM.O.S/388/2021
34	I addl Civil Judge and JMFC,Nelamangala	O.S/152/2019	COMM.O.S/389/2021
35	I addl Civil Judge and JMFC,Nelamangala	O.S/284/2019	COMM.O.S/390/2021
36	I addl Civil Judge and JMFC,Nelamangala	O.S/170/2019	COMM.O.S/391/2021
37	I addl Civil Judge and JMFC,Nelamangala	O.S/275/2019	COMM.O.S/392/2021
38	I addl Civil Judge and JMFC,Nelamangala	O.S/204/2018	COMM.O.S/410/2021
39	I addl Civil Judge and JMFC,Nelamangala	O.S/318/2018	COMM.O.S/416/2021
40	I addl Civil Judge and JMFC,Nelamangala	O.S/206/2018	COMM.O.S/420/2021
41	I addl Civil Judge and JMFC,Nelamangala	O.S/438/2018	COMM.O.S/428/2021
42	I addl Civil Judge and JMFC,Nelamangala	O.S/498/2018	COMM.O.S/432/2021
43	I addl Civil Judge and JMFC,Nelamangala	O.S/494/2018	COMM.O.S/435/2021
44	I addl Civil Judge and JMFC,Nelamangala	O.S/474/2018	COMM.O.S/439/2021
45	I addl Civil Judge and JMFC,Nelamangala	O.S/108/2019	COMM.O.S/446/2021
1	II addl Civil Judge and JMFC,Nelamangala	O.S/218/2019	COMM.O.S/424/2021
2	II addl Civil Judge and JMFC,Nelamangala	O.S/457/2017	COMM.O.S/425/2021
3	II addl Civil Judge and JMFC,Nelamangala	O.S/435/2019	COMM.O.S/427/2021
4	II addl Civil Judge and JMFC,Nelamangala	O.S/107/2017	COMM.O.S/437/2021
5	II addl Civil Judge and JMFC,Nelamangala	O.S/427/2019	COMM.O.S/430/2021

6	II addl Civil Judge and JMFC,Nelamangala	O.S/361/2017	COMM.O.S/431/2021
7	II addl Civil Judge and JMFC,Nelamangala	O.S/151/2019	COMM.O.S/400/2021
8	II addl Civil Judge and JMFC,Nelamangala	O.S/409/2018	COMM.O.S/406/2021
9	II addl Civil Judge and JMFC,Nelamangala	O.S/335/2018	COMM.O.S/408/2021
10	II addl Civil Judge and JMFC,Nelamangala	O.S/255/2019	COMM.O.S/433/2021
11	II addl Civil Judge and JMFC,Nelamangala	O.S/274/2018	COMM.O.S/413/2021
12	II addl Civil Judge and JMFC,Nelamangala	O.S/319/2017	COMM.O.S/434/2021
13	II addl Civil Judge and JMFC,Nelamangala	O.S/127/2018	COMM.O.S/418/2021
14	II addl Civil Judge and JMFC,Nelamangala	O.S/367/2009	COMM.O.S/442/2021
15	II addl Civil Judge and JMFC,Nelamangala	O.S/121/2018	COMM.O.S/422/2021